IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 4
Supplementary List
CP/116(CH)2023

IN THE MATTER OF:

Sudhir Dhingra ... **Petitioner**

Versus

Orient Craft Limited & ors ... **Respondents**

Under Section: 241(1), 242(4)

Order delivered on 09.02.2024

CORAM:

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : **Mr. Raghav Kakkar, Advocate.**

For the Respondent : **Mr. Vaibhav Sahni and Mr. Viren Sharma, Advocates**
Mr. D.S. Patwalia, Senior Advocate with Mr. Sorabh Sharma & Mr. Abhinav Punj, Advocates, for the Respondent No. 4.

ORDER

On the request of the Ld. Counsel for both the parties. List the matter on 13.02.2024.

Sd/-
(L. N. GUPTA)
HON'BLE MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)

February 9, 2024
Mamta